

DA. 1027/84

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16/3/85

Hon Mr. Justice B.C. Sakseng, N.C.
Hon Mr. S-Das Gupta, AM.

The case has been called twice
but no one responds on behalf of the
applicant. The O.A. is accordingly dismissed
in default and for non prosecution.

W.C.
AM.

B.C.
N.C.

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